

**Customs, Excise & Service Tax Appellate Tribunal  
West Zonal Bench At Ahmedabad**

REGIONAL BENCH- COURT NO.3

**Excise Appeal No. 12673 of 2018**

[Arising out of OIA-CCESA-SRT-APPEALS-PS-371-2017-18 Dated 20/12/2017 passed by Commissioner (Appeals) Commissioner of Central Excise, Customs and Service Tax-SURAT-I]

**M/s. Paras Petrofils Limited**

Sdj International College Plot No. 166,  
Opp. Indian Diamond Institute,  
B/H Someshwara Enclave, Vesu,,  
Surat, Gujarat

**...Appellant**

*VERSUS*

**C.C.E. & S.T., Surat-i**

New Building...Opp. Gandhi Baug,  
Chowk Bazar,  
Surat, Gujarat-395001

**...Respondent**

**APPEARANCE:**

None appeared for the Appellant

Shri. S. K. Shukla, Superintendent (AR) for the Respondent

**CORAM: HON'BLE MEMBER (JUDICIAL), MR. RAMESH NAIR**

**Final Order No. A/ 10733 /2020**

DATE OF HEARING: 04.03.2020

DATE OF DECISION: 04.03.2020

**RAMESH NAIR**

The appellant filed a request letter to withdraw this appeal as they have opted to avail the "Sabka Vishwas" (Legacy Dispute Resolution) Scheme, 2019.

2. Accordingly, the appeal is dismissed as withdrawn.

*(Dictated and pronounced in the open court)*

**RAMESH NAIR  
MEMBER (JUDICIAL)**